

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 09.09.2022

Misc. Application No. 350 of 2022
And
Misc. Application No. 357 of 2022
And
Appeal No. 119 of 2022

Mr. D. Sundararajan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Harish Khedkar, Advocate with Ms. Dhvani Asher,
Advocate i/b Vis Legis Law Practice for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and
Mr. Mayur Jaisingh, Advocates i/b. K. Ashar & Co. for
Respondent SEBI.

WITH
Misc. Application No. 643 of 2022
And
Appeal No. 152 of 2022

Mr. Sarvesh Kumar Goorha ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and
Mr. Mayur Jaisingh, Advocates i/b. K. Ashar & Co. for
Respondent SEBI.

**WITH
Appeal No. 216 of 2022**

Deep Kumar Rastogi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b. K. Ashar & Co. for Respondent SEBI.

**WITH
Appeal No. 217 of 2022**

Gagan Rastogi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b. K. Ashar & Co. for Respondent SEBI.

**AND
Appeal No. 218 of 2022**

Asiatexx Enterprises ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b. K. Ashar & Co. for Respondent SEBI.

ORDER:

1. Adjourned on the request of the learned counsel for the appellant. List on October 14, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Ms. Meera Swarup
Technical Member

09.09.2022
msb